

indigenous manufacturers for supply of refractories. These do not normally contain any provision for price escalation. Some of the refractory suppliers made requests for increase in prices against the pending orders, and such requests were not acceded to. In the current contracts for 1974-75 for supply of refractories, price escalation clause has been provided. The price increase in the current contracts as compared to prices of previous year is between 7 per cent and 30 per cent depending upon the type of refractories and the quality.

(b) Messrs. Bhilai Steel Ltd. have been granted a Letter of Intent dated the 28th January, 1974 for the manufacture of Fireclay Refractories, Silica Refractories and Basic Refractories for a total capacity of 1,10,000 tonnes per annum. A detailed Project Report for the installation of the Refractory Plant at Bhilai has been prepared by the Central Engineering and Designs Bureau (now MECON) of Hindustan Steel Ltd. This is under the consideration of Government.

#### **Selection Grade Posts in Class III and IV Cadres of P. & T. Deptt.**

736. SHRI G. LAKSHMANAN : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether Government have accepted employees demand for the creation of promotional avenues by providing Selection Grade Posts on higher scale of pay in all the Class III and Class IV cadres on the basis of length of service as per Third Pay Commission's recommendations;

(b) if so, what steps Government have taken in the matter;

(c) whether the proposal for immediately providing Selection Grade posts in the cadre of the Lower Division Clerks to promote these L.D.Cs. who have reached the maximum of the scale and are stagnating is under Government's consideration; and

(d) if so, by when the final decision is likely to be taken ?

THE MINISTER OF COMMUNICATIONS (DR. SHANKER DAYAL SHARMA) : (a) and (b) The Third Pay Commission had recommended creation of Selection Grade Posts to provide more promotional avenues in certain Class III and Class IV cadres which fulfilled a

number of conditions. In pursuance of these necessary orders have been issued.

(c) and (d) No such proposal is under consideration in the Posts and Telegraphs.

#### **Inquiry into Ajudhia Textile Mills, Delhi**

737. SHRI SUBRAMANIAN SWAMY : Will the Minister of INDUSTRY AND CIVIL SUPPLIES be pleased to refer to reply to Unstarred Question No. 652 given in the Rajya Sabha on the 1st August, 1974 and state :

(a) whether Government have since completed the enquiry into Ajudhia Textile Mills, Delhi; and

(b) if so, what are the results thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND CIVIL SUPPLIES (SHRI B. P. MAURYA) : (a) and (b) The National Textile Corporation have examined the allegations contained in a memorandum submitted by Union leaders. It was found that the allegations relating to embezzlement or malpractices by certain officers could not be substantiated. Other points in the memorandum relate to purely administrative details on which the National Textile Corporation have taken necessary action.

#### **Industries in Manipur**

738. SHRI K. B. CHETTRI :  
SHRI I. T. SINGH :

Will the Minister of INDUSTRY AND CIVIL SUPPLIES be pleased to state :

(a) the industries Government propose to set up in Manipur during Fifth Five Year Plan; and

(b) the assistance so far given by the Central Government to industries in Manipur ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND CIVIL SUPPLIES (SHRI B. P. MAURYA) : (a) In the Draft Fifth Five Year Plan, there is no proposal to set up any industry in the Central Sector in Manipur. In the State Sector, however, an outlay of Rs. 8.48 crores—Rs. 3.83 crores for "large & medium industries" and Rs. 4.65 crores for "village & small scale industries" has been included in the Draft Fifth Plan. Some of the important industries for which outlays have been provided in the Draft Fifth Plan are (i) Paper Mills (bamboo based and